

Central Administrative Tribunal, Lucknow Bench, Lko  
Original Application No. 580/2003

this the 15th day of December, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

M.D. Tripathi son of late Sri V.D. Tripathi aged about 56 years r/o House No. More Wali Kothi, Kundri Rakabganj, Lucknow presently employed as Dy. Post Master, Lucknow, GPO, Lucknow (UP)

...Applicant

By Advocate: Sri R.K. Dubey

Versus

1. Union of India through its Secretary, Ministry of Communication and Information Technology, Deptt. of Posts, Dak Bhawan, Sansad Marg, New Delhi-1.

2. Chief Post Master General, UP Circle, Hazratganj, Lucknow -1 (UP)

3. Director Postal Services (HQ), office of Chief PMG, UP Circle, Lucknow -1 (UP)

4. Chief Post Master, Lucknow, GPO, Lucknow (UP).  
Advocate: Sri G.S. Sikarwar

ORDER (ORAL)

..Respondents

BY HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Heard counsel for the parties.

Against the punishment imposed on 18.9.2003, applicant had preferred a statutory appeal which is yet to be disposed of.

2. The present Original Application is disposed of with a direction to the respondents to dispose of the pending appeal of the applicant by a detailed order dealing with all the contention raised by the applicant. Till then he should not effect recovery from the applicant.

3. The O.A. stands disposed of as above with no order as to costs.

2006  
MEMBER (A)

HLS/-

S.Raj  
MEMBER (J)